

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/163/ (IB)/2017
NAME OF THE PETITIONER(S) : M.L. VENKATASAMY
NAME OF THE RESPONDENT(S) : HOME FINDERS HOUSING LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	N. A. S. Dharmaraj	Counsel for Petitioner	[Signature]
2.	B. SRIVIDYA	Counsel for Respondent	[Signature]

ORDER

Counsel for both the parties present. Counsel for Respondent submitted that Rs.3 lakh is to be paid today by way of ^{Manager's} Cheque No.002693 dated 26.07.2017 drawn on HDFC Bank, Ramapuram Branch, Chennai which is handed over to the Counsel for Petitioner. The rest of payment as per the schedule is to be made within six weeks from today. The Settlement Memo is taken on record. As per the prayer of the Counsel for the Respondent, the matter is adjourned. Put up on 14.09.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk

[Signature]
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)